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 विधिकार्य निदेशालय DIRECTORATE OF LEGAL AFFAIRS,
 केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड CENTRAL BOARD OF INDIRECT TAXES &
 CUSTOMS,
 वी.के.कृष्ण मेनन भवन, 9, भगवान दास रोड, नई दिल्ली V.K. KRISHNA MENON BHAWAN,
 9, BHAGWAN DAS ROAD, NEW DELHI-110001
 टेली फैक्स नं./ TELEFAX NO. : 011-23381825
 E – mail: - dlasmc-cbic@gov.in

F.No. 1080/18/DLA/QR/SC/2022

Dated: .07.2022

सेवा में,

1. सभी प्रधान मुख्य आयुक्त / मुख्य आयुक्त (केन्द्रीय जीएसटी/ सीमा शुल्क)
2. प्रधान महानिदेशक (राजस्व आसूचना निदेशालय/ वस्तु एवं सेवा कर आसूचना निदेशालय)

महोदया / महोदय,

Subject: Cases Admitted & Pending in the Hon'ble Supreme Court as on 30.06.2022.

Please find enclosed herewith the list of admitted and pending cases in the Hon'ble Supreme Court, updated upto 30.06.2022. The list does not include cases filed but pending admission including cases under defect.

2. As on 30.06.2022, total 2764 cases are pending out of which 1931 are Departmental Appeals (approximately 69.86%) and 833 are Party Appeals (approximately 30.14%).
3. It is observed that in many cases, name of the Commissionerate has not been updated after 2017 reorganization.
4. The following data wherever not available in these lists, may please be provided:
 - (i) CESTAT/High Court order No. with date against which appeal has been filed.
 - (ii) Brief Issue involved.
 - (iii) Revenue involved (breakup of duty, penalty and interest).
5. For quick compliance of directions of the Court during hearing of the matter, it is requested to initiate *suo motu* action based on DLA daily report without waiting for a separate communication. Information on Cause Lists i.e. (i) Daily Cause List, (ii) Advance List, (iii) Weekly List, (iv) Business List and (v) Daily Report of heard cases in Hon'ble Supreme Court are uploaded by DLA on a regular basis. It is available at CBIC website i.e. www.cbic.gov.in under the tab 'Legal Affairs'.
6. Status of cases pending in Hon'ble Supreme Court may also be verified from the SC website viz. www.sci.gov.in to verify/ascertain:
 - i. Cause Lists of Supreme Court.
 - ii. Present Status of the cases

I/698367/2022

- iii. Next date of hearing
- iv. Daily orders/final orders.

संलग्नक: यथोपरि

भवदीय
MAHENDRA RANGA
PRINCIPAL COMMISSIONER
01-08-2022
(महेन्द्र रंगा)
प्रधान आयुक्त

Copy for information to: -

1. Member (Legal), C.B.I.C., New Delhi.
2. The Joint Secretary (Review)/ Commissioner (Legal), C.B.I.C.
3. The Web Manager, Directorate General of Systems, Indirect Taxes and Customs, Tower – 1&2, 1st Floor, NBCC Plaza, Pushp Vihar, Sector – 5, Saket, New Delhi – 110017 with request to upload the Quarterly Report on the department's website.
4. The Additional Commissioner (HQ), DLA with a request to upload the Quarterly Report on DLA website.

MAHENDRA RANGA
PRINCIPAL COMMISSIONER
01-08-2022
प्रधान आयुक्त